

CENTRAL ADMINISTRATIVE TRIBUNAL

LUCKNOW BENCH

Contempt Petition No.78/2005

In

Original Application No.369/2005

This the 11th Day of December 2006

HON'BLE MR. A.K. SINGH, MEMBER (A).

HON'BLE MR. M. KANTHAIAH, MEMBER (J).

Ram Prasad Rana, Ex. G.D.S. B.P.M., Chheria Pashchim Kheri S/o Sri Ganga Ram, R/o Chheria Pashchim (Chandan Chauki) District Lakhimpur Kheri

...Applicant.

By Advocate: Shri. R.S. Gupta.

Versus.

1. Smt. Asha Bhagat, Director of Postal Services, Office of Postmaster General Bareli.

...Respondent.

By Advocate: Dr. Neelam Shukla.

ORDER (Oral)

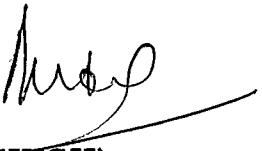
BY MR. A.K. SINGH, MEMBER (A).

The direction issued by this Tribunal dated 08.08.2005 passed in O.A.No.369/2005 has already been complied with as the appeal filed by the applicant has been decided by the Appellate Authority. No case for contempt, therefore, survives.



2. Hence the C.C.P. bearing No.78/2005 has clearly becomes infructuous, and is accordingly, dismissed. Notice issued to the contemnors is hereby discharged.


(M. KANTHAIAH)
MEMBER (J)


(A.K. SINGH)
MEMBER (A)

Ak/.